

**NATIONAL COMPANY LAW TRIBUNAL ITEM NO : 11
ALLAHABAD BENCH**

CA NO. 102/2019 IN CP NO.(IB) 211/ALD/2017

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2021 AT 11:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : BHANSALI ENGINEERING POLYMERS LTD. V/s CROWN ALBA WRITING INSTRUMENTS INDIA PVT. LTD.

SECTION 60(5) & 18(1) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT/LIQUIDATOR : MS. BABITA JAIN, ADV.

COUNSEL FOR RESPONDENT : SH. O.P. MISHRA, ADV.

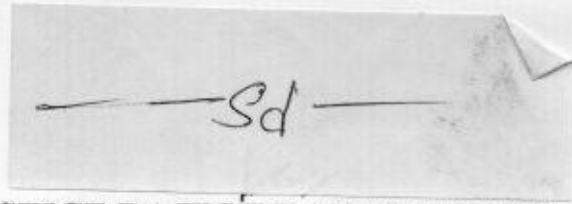
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The matter was taken up today through Video Conferencing.

Heard Ms. Babita Jain, Advocate for the Applicant/Liquidator through video conferencing, however none is online on behalf of the Respondent.

Learned counsel appearing for the Liquidator states that although she has intimated to the learned counsel for the Respondent yesterday evening of the case being listed today, but nobody is online today.

Accordingly, put up on 3rd March, 2021 for arguments before the Regular Court/ Video Conferencing, in case Respondent does not appear on that date, then appropriate order shall be passed in accordance with law.



Dated : 12.01.2021

**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**